

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

FRIDAY, 12th APRIL, 2013

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 2:35 p.m.

1. Questions:

Starred Questions No.91 – 98 were taken up and disposed off.

2. Zero Hour Notice:

A Zero Hour Notice was tabled by Shri Witting Mawsor under Rule 49A of the Rules of Procedure & Conduct of Business with regard to the calamitous incident that took place yesterday in West Khasi Hills District because of a strong storm. This storm has claimed the lives of many people and caused huge damage to the property of the people in those areas.

Dr. R. C. Laloo, Minister Revenue, etc., replied.

3. Call Attention Notice:

A Call Attention Notice was tabled by Shri Paul Lyngdoh, MLA under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "Eastern Chronicle" dated 08.04.2013 under the caption "SOMALA seeks amendment in State Industrial Policy".

Dr. Mukul Sangma, Chief Minister replied.

4. Laying of Reports:

Shri CLEMENT MARAK, Minister in-charge Power to laid the following Reports:-

- (a) The Fifth Annual Report of the Meghalaya State Electricity Regulatory Commission for 2011-2012.
- (b) The First Annual Reports of :-
 - (i) The Meghalaya Energy Corporation Limited for (14.09.2009 to 31.03.2010).
 - (ii) The Meghalaya Power Distribution Corporation Limited for (18.12.2009 to 31.03.2010).
 - (iii) The Meghalaya Power Generation Corporation Limited for (18.12.2009 to 31.03.2010).
 - (iv) The Meghalaya Power Transmission Corporation Limited for (18.12.2009 to 31.03.2010).

5. General Discussion on the Budget:

Members who participated in the discussion were Shri Phlastingwell Pangniang, MLA, (Shri R. V. Lyngdoh, MLA was in the Chair at 12:05 p.m.), Shri Ardent Basaiawmoit, MLA, Shri Sanbor Shullai, MLA, Shri James K. Sangma, MLA and Shri Nihim D. Shira, MLA.

(At 12:55 p.m., Hon'ble Speaker was in the Chair).

6. Dr. Mukul Sangma, Chief Minister replied to the discussion on the Budget.

7. Dr. Mukul Sangma, Chief Minister introduced the Meghalaya Lokayukta (Amendment) Bill, 2013.

8. Smti Roshan Warjri, Minister in-charge, Home (Police) introduced the Meghalaya Police (Amendment) Bill, 2013.

9. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 16th April, 2013.

*Shillong,
the 12th April, 2013.*

*Comm. & Secretary,
Meghalaya Legislative Assembly.*